A MOTA 2640 -I

Declaration of Assets and Liabilities

(139)

Year 2022-2023

I, AMIT KUMAR ANAND son/daughter/wffe of KAUSHAL KISHOR YADAV
aged 30 years, belonging to BIHAR VIDHAN SABHA (PATNA)
service and presently working as OFFICE ATTENDENT

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	15000/-	Lovely Kuma 5000/-	WIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000 l-	S·B· I 25,000/-	NIL	NEL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NII	NIL	NIL
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL	NIL	NIL	NZL	NZL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIC	NIC	NIL
(vi)	Jewellery (give details of weight and value)	20 gm (crotch)	80 gm (crold) 180 gm (SILVER)	NIL	NIL	NIL
(vli)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NITL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	The The Table of the State of t	NIL	NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			PNIL	NIL	WIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	·NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	WIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BLSPA15059	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax (Only in case of proprietary business]		
	(iv) Property Tax	4000	

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C. Personal Detail

GPF/CPF/PRAN No.

Note:

in prescribed format.

Gender	ţ-	M (M/F)
Date of Birth	:-	2 4 0 2 1 9 9 2 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	!=	OFFICE ATTENDENT
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATNA
I hereby knowledge and b		that the above details are true to the best of my Signature Amit 182. Anad
Place: PATN A Date: 9/02/202	-3.	Name of Employee: AMIT KUMAR ANANI Designation: OFFICE ATTENDENT Department: BIHAR LEGISLATIVE
Datey. S. H. J. Z. F. K.	MII	ASSEMBLY

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Please sign each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)